

Cantonment Area, Imphal

1968. Shri M. Meghachandra: Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to shift the Cantonment area now occupied by the Assam Rifles from the present site to a suitable one outside Imphal;

(b) whether any request for the said shifting has come from the Manipur Administration or the local bodies like the Imphal Municipality or from the private agencies; and

(c) if so, the steps taken by Government in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No Sir.

(b) No such request has come to Government from any source, but the Imphal Municipal Board is understood to have passed a resolution demanding shifting of the Assam Rifles from the present site.

(c) Does not arise.

System of Education

1969. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether Dr. K. N. Saxena of the National Council of Educational Research and Training has submitted a report to his Ministry on a "critical and comparative study of the systems of education in the Soviet Union, the U.S.A. and India";

(b) if so, the salient features thereof; and

(c) whether his recommendation that the three-language formula can succeed in India has been accepted by Government?

The Minister of Education (Dr. Tri-guna Sen): (a) to (c). A stencilled document bearing this title by the author has been received in the Minis-

try. It gives author's general impressions of certain institutions visited by him in the United States and U.S.S.R. It also contains, among other things, a number of radio talks and short articles dealing with such matters as extra-curricular activities, Gandhiji's concept of Basic Education, new type tests in general science, search for scientific talent, guidance and counselling, international understanding, role of voluntary educational organisations, etc. The title is a misnomer as there is hardly anything critical or in the nature of a comparative study in the document. There is no discussion of the three-language formula in the report.

Maithili Language

1970. Shri Bhogendra Jha: Will the Minister of Home Affairs be pleased to state:

(a) whether the Sahitya Academy has recognised Maithili as a regional language;

(b) whether it is a fact that Calcutta, Bihar, Allahabad and other Universities have post-Graduate classes in Maithili since long and there are hundreds of Graduates and Post-graduate scholars in Maithili; and

(c) if so, whether Government propose to include it in the Eighth Schedule of the Constitution?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Sahitya Academy has recognised Maithili as one of the languages for purposes of its programmes.

(b) According to the information available with the University Grants Commission, facilities for Post-graduate and research work exist in Bhagalpur, Bihar and Patna Universities only. In addition to these, a paper or a part of paper in Maithili can be offered in M.A. (Hindi) or Linguistics in some other Universities. During 1965-66, 51 students had enrolled for M.A. degree in Maithili in Bihar and Patna Universities and 4 candidates had taken

up research work for Ph. D in Maithili in Bhagalpur, Bihar and Patna Universities.

(c) No such proposal is under consideration at present.

Zonal Councils

1071. **Shri K. N. Pandey:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal to make Zonal Councils more active, as envisaged in the States Reorganisation Act; and

(b) the number of meetings of the Zonal Councils held during the last two years?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Zonal Councils are functioning in accordance with the scheme of these Councils embodied in the States Reorganisation Act, 1956 and have been playing a useful role in dealing with matters of common interest. No proposal to modify the existing scheme is under consideration.

(b) Since January 1965, the Eastern Zonal Council held three meetings and the Northern Zonal Council and the Southern Zonal Council held one meeting each.

Working of Delhi Administration

1072. **Shri S. K. Taparia:**

Shri Mohanlal Tandon:

Shri Gadilingana Gowd:

Shri Onkar Lal Berwa:

Shri Y. A. Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been invited to a press statement (*Hindustan Times*, dated the 9th May, 1967, Page 3) by the Chief Executive Councillor, Delhi Administration, accusing Government of interfering in the day-to-day working of the Delhi Administration; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The press statement, as it appeared in the newspaper, has come to the notice of the Government. However, no communication has been received either from the Chief Executive Councillor or the Delhi Administration complaining of such interference.

Indiscipline among Students

1073. **Shri C. C. Desai:**

Shri K. Barua:

Will the Minister of Education be pleased to state:

(a) whether the question of growing indiscipline among students was taken up at the Conference of State Education Ministers which took place in Delhi recently; and

(b) if so, the result thereof?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) Does not arise.

सब-पोस्टमास्टर्स को रविवार की छुट्टी

1074 श्री क० वि० मधुकर :
क्या संघार मन्त्री यह बनाने की ह्वा
करेंगे कि :

(क) क्या उन शाकशालाओं में, जो तार
घर भी हैं, सब-पोस्टमास्टर्स को प्रत्येक रवि-
वार को दो घंटे प्रतिरिक्त कार्य करने के लिए
कहा जाता है ;

(ख) यदि हां, तो क्या उन्हें प्रतिरिक्त
समय तक कार्य करने के लिए भत्ता दिया जाता
है; और

(ग) यदि उपर्युक्त भाग (ख) का उत्तर
स्वीकारात्मक हो, तो पिछले समय से बिहार
के चम्पारन जिले में सक्रिय के सब-पोस्ट-
मास्टर्स को अधिक समय तक कार्य करने का